

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/236(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	BIHAR E-GOVERNANCE SERVICES & TECHNOLOGIES LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. G. Khaitan, Adv.

] For the Applicant

ORDER

1. Learned Counsel for the Petitioner present.
2. Ld. Counsel for the Applicant submits that as per order dated 4th December, 2023 publication has not been made and therefore, he sought for some more time for the same. At request, a last change of three weeks' time is granted to comply the order dated 4th December, 2023.
3. An affidavit of compliance in this regard. List this matter thereafter **on 07.03.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**